

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	CMA 20/2026	M/s. Cholamandalam Investment & finance Company Ltd. Vrs. Sabita Dash and another	Deepak Kumar Sukla	9437361700		06.04.2026	06.04.2026
			CMA 21/2026	State of Odisha Vrs. Jureswar Swain (dead) and his LRs	Asweeni Kumar Mahapatro	7008235437		08.04.2026	08.04.2026
			E.P. 13/2026	Smt. Sasmita Kumari Mohanty Vrs. M/s. TPSODL & 07 others	Prasanta Kumar Sahu	8099289022		21.04.2026	21.04.2026
			E.P. 14/2026	Kotak Mahindra Prime Ltd. Vrs. Manoj Kumar Sahu & another	Abhinandan Mahapatra	9439051060		29.04.2026	29.04.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.08/2026	M/s. Shyam Metalics and Energy Ltd. Vs. San Commodities LLP & Ors.	Sudhanshu Sekhar Panda & Associates			16.04.2026	16.04.2026
			C.S.09/2026	Bank of India Vs. Rina Begum	H.C. Dani & Associates			18.04.2026	18.04.2026
			C.S.10/2026	Bank of India Vs. Dukhi Shyam Pujari	H.C. Dani & Associates			18.4.2026	18.04.2026

5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	ARB-02/2026	State of Odisha Department of Water Resource Vrs Ajit Kumar Swain	B. Chattapadhaya	7815069760		03.04.2026	04.04.2026
			MS/8/2026	The State Bank Of India Vrs M/s CBM Pharmaceutical,	Balaram Panda	9437316122		03.04.2026	04.04.2026
			Ex. P Comm/14/2026	M/s Sundaram finance Limited Vrs Sangram Keshari Rout	Rajendra Kumar Sahoo	9178042780		04.04.2026	06.04.2026
			ARB-03/2026	Department of Water Resources, Gov't of Odisha Vrs Ajit Kumar Swain	B. Chattapadhaya	7815069760		15.04.2026	16.04.2026
			ARB-04/2026	Department of Water Resources, Gov't of Odisha Vrs Ajit Kumar Swain	B. Chattapadhaya	7815069760		15.04.2026	16.04.2026
			ARB-05/2026	Department of Water Resources, Gov't of Odisha Vrs Ajit Kumar Swain	B. Chattapadhaya	7815069760		15.04.2026	16.04.2026
			IA-09/2026	The Superintendent Engineer, Jagatsinghpur Irrigation Division Vrs Ajit Kumar Swain	Ramesh Prasad Lenka	9437183242		17.04.2026	18.04.2026
			IA-10/2026	Department of Water Resources, Gov't of Odisha Vrs Ajit Kumar Swain	B. Chattapadhaya	7815069760		17.04.2026	18.04.2026
			IA-11/2026	Department of Water Resources, Gov't of Odisha Vrs Ajit Kumar Swain	B. Chattapadhaya	7815069760		17.04.2026	18.04.2026
			IA-12/2026	IDBI Bank Limited Vrs Debasish Nayak	Mahendra Kumar Jena & Associates	9937793753		22.04.2026	23.04.2026
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Commercial Suit 04/2026	M/S Puja Casting -Versus- M/S Adhiraj Cementss	Jagjit Singh Chhabra			02.04.2026	02.04.2026
			ARBP 03/2026	Saroj Bhagwati LLP -Versus- PVR Inox Limited	Sunil Kumar Bisi			07.04.2026	07.04.2026

			ARBP 04/2026	Mohammad Sattar - Versus- HDB Financial Service Ltd.	Sunil Kumar Bisi			16.04.2026	16.04.2026
			I.A. Comm Court	Jaswinder Kaur -Versus- Abhoy Prasad Dash	Nilamani Behera			18.04.2026	18.04.2026
			Commercial Suit 05/2026	Jaswinder Kaur -Versus- Abhoy Prasad Dash	Nilamani Behera			18.04.2026	18.04.2026
			Commercial Suit 06/2026	Drools Pet Food PVT Ltd - Versus- Ayshkant Das, Proprietor of M/s Animal Care	Debashish Mishra			29.04.2026	29.04.2026
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	Exn. 25/2026	M/s Tirupati Conductors Pvt. Ltd. (Vrs.) TPNODL Orissa Ltd.	S.S Padhy	9861314475	Sidharth asankar padhy@ gmail. com	16.04.2026	15.04.2026
			Exn. 26/2026	M/s Premier Cables & Conductors Pvt. Ltd. (Vrs.) TPNODL Orissa Ltd	S.S. Padhy	9861314475	Sidharth asankar padhy@ gmail. com	16.04.2026	15.04.2026
			Exn. 27/2026	M/s Sundaram Pvt. Ltd. (Vrs.) Dillip Ku Saw & other	S. K. Mohapatra	9937400127	Saroj07 82 @gmail. com	23.04.2026	22.04.2026

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 533/2025	Sambit Acharya Vrs Subhashree Patra & others	Ajimuddin Alli	26.12.2025	23.04.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 224/2025	IDBI Bank Cuttack Vrs Gadibrhama Sports Point & Another	B.N.Udgata & Associates	16.09.2025	06.04.2026
			CS(III) 286/2025	Bank of Maharashtra Vrs. Pratik Kumar Dash & Another	R.C.Ojha & Associates	28.11.2025	10.04.2026
			CS(III) 276/2025	State Bank Of India Cuttack Vrs Sukalyani Pattnaik	Subrat Mohanty & Associates	15.11.2025	15.04.2026
			CS(III) 32/2025	State Bank Of India Cuttack Vrs Subhadra Behera	Subrat Mohanty & Associates	11.03.2025	15.04.2026
			CS(III) 34/2025	State Bank Of India Cuttack Vrs Pupalata Moharana	Subrat Mohanty & Associates	12.03.2025	15.04.2026
			CS(III) 159/2025	Canara Bank Cuttack Vrs Aman Fancy & Another	B.N.Udgata & Associates	31.07.2025	16.04.2026
			CS(III) 287/2025	Indian Overseas Bank Vrs Soumya Ranjan Sahoo	Gurudatta Kar & Associates	02.12.2025	17.04.2026
			CS(III) 153/2025	State Bank Of India Cuttack Vrs Saroj Kumar Das	Susama Rani Sahoo & Associates	28.07.2025	20.04.2026
			CS(III) 114/2025	State Bank Of India Cuttack Vrs Jollyrani Mohapatra	Susama Rani Sahoo & Associates	07.07.2025	20.04.2026
			CS(III) 150/2025	Canara Bank Cuttack Vrs Saudamini Biswal & Others	B.N.Udgata & Associates	24.07.2025	21.04.2026

			CS(III) 151/2025	Canara Bank Cuttack Vrs Prakash Sahoo & Another	B.N.Udgata & Associates	24.07.2025	21.04.2026
			CS(III) 152/2025	Canara Bank Cuttack Vrs Ashok Kumar Biswal & Another	B.N.Udgata & Associates	24.07.2025	21.04.2026
			CS(III) 154/2025	Canara Bank Cuttack Vrs Jyoti Iara Herenj & Another	B.N.Udgata & Associates	29.07.2025	21.04.2026
			CS(III) 1/2025	Indian Bank Vrs Manisha Moda	S.K.Dey & Associates	04.01.2025	22.04.2026
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	-	-	-	-	-
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	-	-	-	-	-
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	C.S 01 of 2026	SBI, Urladani Branch, M. Rampur, Dist- Kalahandi Vrs. Pramod Sahu	Sri Hitendra Mohanty	23.02.2026	11.09.2025
			C.S. 02 of 2026	SBI, Balangir Vrs. Sujan Suna	Sri Pramod Ku. Tripathy	24.02.2026	04.04.2026
			C.S. 03 of 2026	SBI, Balangir Vrs. Bijaya Ku. Muduli	Sri Pramod Ku. Tripathy	24.02.2026	04.04.2026
			C.S. 04 of 2026	SBI, Balangir Vrs. Bipin Bihari Mahakud	Sri Pramod Ku. Tripathy	24.02.2026	04.04.2026
			C.S. 05 of 2026	Bank of Baroda Vrs. Ramendu Raman Singhbhoi	Sri Pramod Ku. Tripathy	24.02.2026	02.04.2026
			C.S. 06 of 2026	Bank of Baroda Vrs. Mohan Suna	Sri Pramod Ku. Tripathy	25.02.2026	01.04.2026
			C.S. 07 of 2026	Bank of Baroda Vrs. Gita Jain	Sri Pramod Ku. Tripathy	24.02.2026	16.04.2026
			Commerci al Suit 01 of 2026	M/s. Sneha Motors Vrs. Hero Motorcup Ltd.	Sri Prahallad Agrawal & associates	21.04.2026	20.04.2026
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	-	-	-	-	-

7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	-	-	-	-	-
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore					

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 482/2025	Bank of India Vrs The Kautilya	Adv. N. Panda	29.10.2025	21.04.2026
			Arb(P) No. 13/2026	Smt. Bijnya Birajita Panda Vrs Bhubani Behera	Adv. Arpita Mahapatra	04.04.2026	17.04.2026
			CS 34/2026	TUV SUD South Asia Pvt. Ltd Vrs Adarsh Noble Corporation Ltd.	Adv. P. Mahapatra	02.02.2026	17.04.2026
			CS 38/2024	ICICI bank vrs Jagabandhu Chanda	Adv. R.C. Panigrahi	28.02.2024	10.04.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 73/2021	Blueray Electronics Vrs AO Smith India Water Product Pvt. Ltd.	Adv. Pramod Kumar Mohanty	26.08.2021	21.04.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 172/2023	State Bank Of India (RASMEC) Cuttack Vrs New Pursottam Medicine & Another	Susama Rani Sahoo & Associates	02.01.2026	07.04.2026
			CS(III) 107/2025	Bank Of Maharastra Cuttack Vrs Moon Moon Sen & Another	R.C.Ojha & Associates	24.06.2025	08.04.2026
			CS(III) 119/2025	State Bank Of India Cuttack Vrs M.R.Pradhan	S.K.Swain & Associates	10.07.2025	08.04.2026
			CS(III) 67/2023	State Bank Of India Cuttack Vrs Bijaylaxmi Associates & Another	Susama Rani Sahoo & Associates	19.05.2023	09.04.2026
			CS(III) 07/2024	ICICI Bank Cuttack Vrs Prafulla Kumar Dehury & Another	Subrat Mohanty & Associates	06.01.2024	13.04.2026
			CS(III) 07/2023	State Bank Of India (RASMEC) Cuttack Vrs Choudwar Steel & Furniture & Another	Susama Rani Sahoo & Associates	06.02.2023	16.04.2026
			CS(III) 187/2022	State Bank Of India (RASMEC) Cuttack Vrs Ugratara Agarbati Udyog & Another	Nityananda Tripathy & Associates	22.10.2022	16.04.2026
			CS(III) 48/2025	Kailash Agarwal Vrs Rabinarayan Jena	H.Mohanthy & Associates Vrs Susanta Kumar Sahoo & Associates	08.04.2025	16.04.2026

			CS(III) 88/2024	State Bank Of India (RASMEC) Cuttack Vrs My Mobile & Another	Susama Rani Sahoo & Associates	28.08.2024	17.04.2026
			CS(III) 174/2021 CIS (27/2026)	State Bank Of India (RASMEC) Cuttack Vrs B.N.Medipoint	Nityananda Tripathy & Associates	30.04.2021	17.04.2026
			CS(III) 49/2025	Suresh Kumar Das Vrs Jayanti Behera & Others	R.R.Mohanty & Associates	09.04.2025	20.04.2026
			CS(III) 101/2020	State Bank Of India (RASMEC) Cuttack Vrs Subrat Kumar Sahoo	B.N.Udgata & Associates	18.03.2020	20.04.2026
			CS(III) 85/2024	ICICI Bank Cuttack Vrs Asit Kumar Routray	Susama Rani Sahoo & Associates	21.08.2024	24.04.2026
			CS(III) 8/2020 CIS 18/2021	State Bank Of India Badamba Cuttack Vrs Rabindra Pradhan & Another	Chitta Ranjan Sahoo Associates Vrs Himanshu Sekhar Sahoo & Associates	16.10.2020	30.04.2026
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 12/2025	State Bank Of India Vs Ms Laxmi Nruingha Steels	Simanchal Panda	17.04.2025	20.04.2026
			C.S. 37/2025	Punjab National Bank Vs Bankeswari Vegetables	Ranjan Kumar Tripathy	22.09.2025	22.04.2026
			C.S. 55/2024	State Bank Of India Vs Narayan Gouda	B.K.Mohanty	30.08.2024	22.04.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.41/2025	State Bank of India Vs. M/s. New Prince Collection	Miss Pusparani Mohapatra & Associates	02.12.2025	18.04.2026
			C.S.05/2024	Babloo Singh Vs. General Manager, MCL & Others	P.A. Sarangi & Associates	03.04.2024	20.04.2026
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CMA 216/2024	State Bank of India Vrs Master Sanjeev Kumar	Adv. P.C. Ratha	18.07. 2024	-	09.04. 2026	700 days	Allowed on Contest	-	-	-
			CS 197/2025	Kishan Agrawal Vrs Minati Das	Adv. Mohit Agrawal	22.04. 2025	-	13.04. 2026	365 days	Decreed on Contest	-	-	-
			Arb(P) 96/2018	State Of Odisha Vrs M/s. Gammon-BBJ-JV	Adv. R.P. Nanda	12.12. 2018	-	20.04. 2026	2680 days	Dismissed on Contest	-	-	-
			CS 260/2022	State Bank of India Vrs Sukanti Nayak	Adv. P.C. Ratha	21.11. 2022	-	23.04. 2026	1250 days	Decreed on Contest	-	-	-
			CMA 615/2025	Dredging & Desiltation Co. Pvt. Ltd Vrs Orissa Construction Corporation Ltd	Adv. Debajani Sarangi	24.11. 2025	-	24.04. 2026	155 days	Allowed on Contest	-	-	-

			Arb(P) 70/2015	M/s. Kashyapi Infrastructure Vrs Chief Engineer E. Co. Railway	Adv. N.K. Jujharsingh	04.08. 2015	-	27.04. 2026	3895 days	Dismissed on Contest	-	-	-
			CMA 328/2025	Canara Bank Vrs Jagabandhu Chand	Adv. S.M. Alli	26.04. 2024	-	30.04. 2026	730 days	Allowed on Contest	-	-	-
			I.A. No. 01/2026 (A/o of CS 74/2026)	NNN Proformance Pvt. Ltd Vrs Byteiq Pvt. Ltd	Adv. Jagannath Das	28.02. 2026	-	30.04. 2026	58 days	Allowed on Contest	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 8/2018 CIS (66/2024)	Bhagyadhar Dash Vrs State of Odisha, & Others	Jatindra Kumar Mohapatra Vrs Rosalin Das, (A G P)	08.01. 2018		10.04. 2026	3051 Days	Contest	-	-	-
			CS(III) 859/2017 CIS (1/2026)	KJ Ispat Limited Vrs Kashvi Power & Steel Pvt. Ltd	D.P. Mohanty Vrs Lalitendu Mishra	24.04. 2017		16.04. 2026	3277 Days	Contest	-	-	-
			CS(III) 106/2025	State Bank of India, Vrs Sunita Sahoo	Subrat Sarangi, Vrs Gokha Behera	23.06. 2025		27.04. 2026	301 Days	Contest	-	-	-
			ARBP 21/2021 CIS (41/2022)	Utkal Ranjan Baral Vrs Bairagi Charan Sahoo	Sidharth Shankar Padhy Vrs Malaya Ranjan Sarangi,	16.04. 2021		29.04. 2026	1838 Days	Contest	-	-	-
			ARBP 14/2020 CIS (67/2022)	Sahadev Roul Vrs Cholamanda lam Investment & Finance Company,	Sameer Kumar Behera, Vrs Sri Sujit Das	16.03. 2020		20.04. 2026	2224 Days	Contest	-	-	-

			Exn 2/2022	Skipper Limited Vrs Gobind Ram Agarwal	Smita Ranjan Pattnaik	21.05.2022		06.04.2026	1445 Days	Contest	-	-	-
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	E.P. 31/2025	Utkal Grameen Bank Vrs. Rajedra Prasad Acharya And others	Santosh Kumar Samantaray Vrs. Deepak Kumar Patnaik	18.03.2025	-	23.04.2026	01 year	Contested	-	-	U/o.21, R-11(2) of CPC
			01 month	Contested	-	-	U/o.21, R-11(2) of CPC		Contested	-	-	U/o.7, R-1 of CPC	
			C.S. 308/2022	Canara bank Vrs. Jagadish Prasad Sharma	Nilakantha Das Vrs. R.K.Mahapatra	17.08.2022	-	24.04.2026	03 year	Contested	-	-	U/o.7, R-1 of CPC
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.39/2023	Chitta Ranjan Panigrahi Vs. State of Odisha & Others	S.N. Padhee Vs. Paritosh Panigarhi, A.G.P.	06.12.2023	Nil	10.04.2026	856 days	Contested	Nil	Nil	Order-VII., Rule-2, C.P.C.
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS-15/2025 (38/2018)	M/s Konark Suppliers & Construction Co. Ltd. And another Vrs Ramasarup Lohh Udyog and another	Tanmaya Mohanty	01.10.2018		29.04.2026	2768	contest	-	-	-
			CMA-10/2025 (Arising out of MS-96/2025)	Sudhir Kumar Jena Vrs Arcelor Mital Nippon steel India Ltd.	Rajendra Kumara Parida	29.08.2025		27.04.2026	241	contest	-	-	-

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2411	Instituted-49 <u>Received- 32</u> Total- 81	14	2478	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1304	51	90	1265	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	407	22	14	415	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	294	03	13	284	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	143	05	03	145	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	451	10	23	438	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	779	06	13	772	
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	00	Instituted- 03 <u>Received- 1817</u> Total- 1820	00	1820	
TOTAL			5789	Instituted- 149 <u>Received- 1849</u> Total- 1998	170	7617	